NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	TP 42/17	Hearing	433(e) / 433(f)	Giridhar Rajgopal Vs Skyline Construction & Housing Pvt. Ltd.

NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

ABHAY J SIMHA

PETITIONER

Counsel for petitioner is present. Today, he has filed Form 5 in the Registry. Registry is directed to check and put up.

List it on 08.08.2017.

MEMBER (J)

MEMBER (T)